

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO.3139  
**TO BE ANSWERED ON 19<sup>TH</sup> MARCH, 2025**

**MSP PAYMENT**

†3139. SMT. ROOPKUMARI CHOUDHARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the average time taken for delivering/reaching of the MSP payment to the farmers in Chhattisgarh;
- (b) the steps being taken by the Government to ensure timely MSP payments during 2025-26;
- (c) whether the Government has set up a real-time monitoring system to track the quality of wheat procurement, payment and stock in Chhattisgarh;
- (d) if so, the details about the operation of that system, its status and the discrepancies currently being faced (such as payment delay, quality related issues, etc.);
- (e) the Government's plan for distribution of millets (bajra, ragi, jowar etc.) in Chhattisgarh; and
- (f) the efforts made by the Government for the distribution of millets in the State so far?

**A N S W E R**

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

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(a): The payment of Minimum Support Price (MSP) is made directly to farmers' bank accounts only through online procurement system by the Govt. procuring agencies preferably within 48 hours of purchase.

(b): The procurement of food grains from farmers is carried out through online portals and online payment of MSP is also made directly into farmers' bank account.

(c) and (d): State wise procurement plan and estimates for procurement of Wheat under MSP operations are finalized based on proposals received from all the State Governments/ UTs. However, no proposal for wheat procurement for central pool has been received from State Government of Chhattisgarh for RMS 2025-26.

(e) and (f): Procurement of coarse grains is regulated by guidelines for allocation, distribution, and disposal of coarse grains (Jowar, Bajra, Maize & Ragi etc.) and 6 minor millets procured by the States. Under these guidelines, States are allowed to procure these commodities in Decentralized Procurement mode from farmers at Minimum Support Price (MSP) for distribution under Targeted Public Distribution System (TPDS)/Other Welfare Schemes(OWS).

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